185

(5) S.O. No. 1439, dated the 25th May, 1991 apponting Shri K .G. Kishnamoorthy, Joint Secretary (Fertilisers) as Controller of Fertilisers.

(6) S. O. No. 444(E), dated the 2nd July, 1991 amending the tolerance limits of DAP and Physical mixtures (NPK mixtures) of Fertilisers. [Placed in Lib. *See* No. LT—230/91 for (1) to (6)]

I. Statement on the ratification of I.L.O. convention No. 136 concerning protec tion against hazards of poisoning arising from Benzene—1971.

- II. Notifications of the Ministry of Labour under Limestone and Dolomite Mines Labour, Welfare Fund Act, 1972.
- III. Notification Publishing the Iron Ore Mines Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess (Amendment) Rules, 1990.

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI PABAN SINGH (GHATOWAR): Sir, I lay on the Table—

I. Statement (in English and Hindi) on the ratification of ILO Convention No. 136 concerning Protection against hazards of poisoning arising from Ben zene—1971. [Placed in Lib. *See.* No. LT—265/91.]

II. A copy (in English and Hindi) of the following Notifications of the Min istry of Labour under sub-section (4) of section 16 of the Limestone and Dolo mite Mines Labour Welfare Fund Act, 1971:—

(i) G.S.R. No. 618, dated the 29th September, 1990 publishing the Limestone and Dolomite Mines Labour Welfare Fund (Amendment) Rules, 1990. [Placed in Lib. *See.* No. LT— 265/81.]

(ii) G. S. R. No. 42(E), dated the 22nd January, 1991 publishing the

on the Table

Limestone and Dolomite Mines Labour Welfart Fund (Amendment) Rules, 1990. [Placed in Library *See* No. LT— 265/91.]

III. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 619, dated the 29th September, 1990 publishing the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess (Amendment) Rules, 1990, under sub-section (4) of section 14 of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Cess Act, 1976. [Placed in Lib. *See* No. LT— 264/91.]

I. Notification publishing the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund (Amendment) Rules, 1991.

IL Notification Publishing the Beedi Workers welfare Fund (Amendment) Rules, 1991.

SHRI PABAN.SINGH GHATOWAR: Sir, I also lay on the Table—

I. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 41(E), dated the 22nd January, 1991 publishing the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines T nbour Welfare Fund (Amendment) Rules, 1991 under sub-section (4) of section 12 of the Iron Ore Mines, Manganese Ore Mines and Chrome Ore Mines Labour Welfare Fund Act, 1976. [Placed in Lib. *See* No. LT—265/91.]

II. A copy (in English and Hindi) of the Ministry of Labour Notification G.S.R. No. 40(E), dated the 22nd Janu ary, 1991 publishing the Beedi Workers Welfare Fund (Amendment) Rules, 1991, under sub-section (4) of section 12 of the Beedi Workers Welfare Fund Act, 1976. [Placed in Library. *See* No. LT— 263/91.]